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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/144/2021
NAME OF THE COMPANY	Bodhtree Consulting Ltd
NAME OF THE PETITIONER(S)	Equivas Capital Ltd
NAME OF THE RESPONDENT(S)	Bodhtree Consulting Ltd
UNDER SECTION	7of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No one appeared for the Financial Creditor. However, we direct him to serve notice to the Corporate Debtor by speed post and email and file Affidavit of service of notice within two weeks.

We also direct Registry to send notice to the Corporate Debtor.

Matter stands adjourned to 15.07.2021.

-Sdt-

MEMBER TECHNICAL

-Sdt-

MEMBER JUDICIAL